

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 24.07.2024 THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -  
Petition No : TCP/7/2016  
Name of Petitioner : Kuberan N & 3 Others  
& Vs  
Name of Respondent : Srivari Mutual Benefit Finance Ltd & 7 others  
Section : Sec 634A

Pranav G, Adv

for Petitioners



D/1004/2018

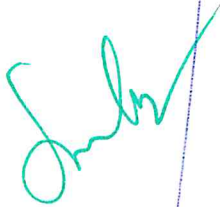
R. Inayarasaman

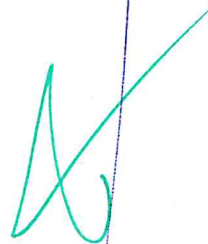
For Respondents

For  
(M/s. Remalingam Associates)



24/7/2011





**ORDER**

Present: Mr. Pranav G, Ld. Counsel for Petitioners.  
Mr. R.Imayavarambhan, Ld. Counsel for Respondents.

Ld. Counsel for the Petitioners submit that steps have been taken to make the compliances as provided under the Companies Act, 2013. Some assets are to be sold.

Both the Counsels have requested for a longer date to complete the process.

Let the Petitioners submit the progress report.

List the Petition for hearing on **25.09.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**